

[Sh. Ram Niwas Mirdha]

hope to sort it out in a satisfactory way.

As regards export incentives, they are plenty of them. There is a very well organised exercise for giving incentives particularly cash compensatory support for export of handlooms and other commodities. And whenever we receive suggestions, we try to accommodate those suggestions.

SHRI P. KOLANDAIVELU: What about the rebate for 60 days?

SHRI RAM NIWAS MIRDHA: Rebate, as we discussed a number of times, is a double-edged thing. Most of the States say that rebate is not being properly used, and it should be rationalised in a particular way. There are a number of proper studies made in this. Based on that, we have come with a package of marketing assistance which includes rebate but it includes lot of other things also. Mere rebate would not solve the problem. In rebate you will be able to sell twice a year, and then sit back the whole year. The whole thing gets dormant for the rest of the year. So we have give a choice to the States whether they want the rebate of a particular quantity or market assistance or design assistance. All these are assistance. Rebate is one of them. We do not want to debar rebate. But now we have given a wider choice to them—a new marketing package, a development package which includes rebate also and we see that other parameters of assistance are also employed.

KUMARI MAMATA BANERJEE: What about fair price for the supply of hank yarn...  
(Interruptions)

SHRI RAM NIWAS MIRDHA: There is surplus in Tamil Nadu. It is miss-match in Tamil Nadu and not scarcity. This we are trying to solve. If the mis-match does not work, we will bring those counts from outside the State also.

SHRI K. RAMAMURTHY: What about distribution of hank yarn at subsidised rates?

Time and again you have formulated certain schemes. What happened to those schemes?

SHRI RAM NIWAS MIRDHA: We have other ways of subsidising the handloom sector. We give marketing assistance, design assistance including loan. After all, all these are subsidies. Instead of direct subsidy we want to give subsidy on the whole gamut of activity.

13.25 hrs.

#### MATTERS UNDER RULE 377

[English]

- (i) **Need to restart the work of erecting tower at Raiganj in West Dinajpur to facilitate setting up of Microwave complex**

DR. GOLAM YAZDANI (Raiganj): Sir, with a view to establishing a Microwave complex at Raiganj town in West Dinajpur district in West Bengal, the work of erecting a high tower was started in the selected place. But before it was completed, the tower fell down when a storm swept the area in March last. This happened because the work was given to some inefficient contractor. After the damage of the tower, order was given to shift all the materials to Orissa and the shifting has been done in spite of protests by local people and public organisations. Attention of the Central Government has also been drawn about the matter but to no effect.

This shifting of the materials means that an undeveloped area in North Bengal will be deprived of a very useful and urgent developmental work.

So, I draw the attention of the hon. Minister of Communications to this matter and request him to order for confirmation of erecting the tower at Raiganj so that the Microwave Complex may be set up at Raiganj.